BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL
PRINCIPAL BENCH AT NEW DELHI
OA No. 223/2025 (PB)

IN THE MATTER OF:

News Item titled "यह भी अजब करोड़ के बने नाले में भरा मलबा अगल बगल से निकल रहा पानी" **appearing in Dainik Bhaskar dated 25.04.2025**

INDEX

Sr.	PARTICULARS	ANNEXURE	PAGE
1.	Reply on behalf of Respondent no. 2 (i.e. Madhya Pradesh Pollution Control Board) along with Affidavit in support thereof.	N/A	1 - 4
2.	**ANNEXURE - 1** Copy of the Letter dated 04.07.2025 along with the inspection photographs.	**ANNEXURE -1**	5 - 9
3.	**ANNEXURE - 2** Letter dated 29.08.2025 of the Madhya Pradesh Pollution Control Board to the Jabalpur Municipal Corporation.	**ANNEXURE -2**	10 - 24
4.	**ANNEXURE - 3** Copy of the Letter no. 121 dated 09.09.2025 of the Jabalpur Municipal Corporation	**ANNEXURE -3**	25
5.	Vakalatnama	N/A	26
6.	Proof of Service		27

Filed by MP PCB

THROUGH

RAGHAV SHARMA
Basement B - 5/202, Safdarjung Enclave,
New Delhi – 110029
Mob: (+91) 8527066461
Email: raghav@srcolegal.in

Date: 04 /09/2025
Place: NEW DELHI

BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL
PRINCIPAL BENCH AT NEW DELHI
OA No. 223/2025 (PB)

IN THE MATTER OF:

News Item titled "यह भी अजब करोड़ के बने नाले में भरा मलबा अगल बगल से निकल रहा पानी" **appearing in Dainik Bhaskar dated 25.04.2025**

REPLY ON BEHALF OF RESPONDENT NO. 2 (I.E. MADHYA PRADESH POLLUTION CONTROL BOARD)

MOST RESPECTFULLY SHOWETH:

1. That, the present application was registered by the Hon'ble Tribunal in exercise of its *suo-moto* powers on the issue of news item related to the mismanaged drainage infrastructure in Jabalpur, Madhya Pradesh. Resulting in severe water logging and sanitation issues. *Suo-Moto* cognizance was taken on the basis of the news article titled 25.05.2024 which reports that in the city of Jabalpur, the Omti and Motinala which used to be 80 feet wide drains have now been reduced to 40 feet after an expenditure of 374 crores. These drains are now filled with debris causing the water to flow around it and not through it, rendering it ineffective.

2. That, with regards to the above issue it is stated that the answering respondent had carried out the inspection of both the Omti Nallah and Moti Nallah on 28.06.2025 and various shortcomings in the drainage infrastructure were noted. After the inspection the answering respondent had written to the Jabalpur Municipal Corporation a letter on 04.07.2025 seeking an explanation regarding these severe water logging & sanitation issues.

A copy of the letter dated 04.07.2025 along with the inspection photographs is filed herewith as **Annexure R/1-1**.

3. That, the Commissioner, Jabalpur Municipal Corporation had submitted his reply with regard to this present case on 09.07.2025. Subsequent to which the answering respondent had written a letter to the Jabalpur Municipal Corporation seeking certain information regarding the construction activities carried out which had resulted in the severe water logging and sanitation issues around the Omti and Moti nallah. The Board had also enquired about the permissons obtained for such construction and other details regarding the follow up action which is being taken by the administration as mentioned in the reply filed by the Jabalpur Municipal Corporation.

   Copy of the letter dated 29.08.2025 is filed herewith and marked as **Annexure R/1-2.**

4. That, the answering respondent submits that the Jabalpur Municipal Corporation has submitted its reply to the abovementioned letter by informing that the information sought is under the purview of the State Public Works Department, Jabalpur.

   The copy of the reply letter dated 09.09.2025 is filed herewith and marked as **Annexure R/1-3.**

5. That, in light of the facts mentioned hereinabove the answering respondent most respectfully submits that the State Public Works Department, Jabalpur being a necessary party to the present case may be impleaded as a respondent. During the inspection, local citizens informed that the Underbridge near Madan Mahal station, where water logging is reported, lies along the course of a natural drain and a stream of the drain

passes adjacent to the underbridge. Therefore, assessment of the topography and related details of this area is necessary, as the matter also falls within the jurisdiction of the Railways. Therefore it would be imperative to implead the General Manager, West Central Railway Zonal Office, Jabalpur in the present case in the interest of equity and justice.

6. That, the answering respondent reserves its right to file a detailed reply in the present case.

Filed by MP PCB

THROUGH

RAGHAV SHARMA
Basement B - 5/202, Safdarjung Enclave,
New Delhi – 110029
Mob: (+91) 8527066461
Email: raghav@srcolegal.in

Date: 04/09/2025
Place: NEW DELHI

NOTARIAL NOTARIAL NOTARIAL NOTARIAL NOTARIAL NOTARIAL NOTARIAL NOTARIAL

BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL PRINCI
BENCH AT NEW DELHI
OA No. 223/2025 (PB)

IN THE MATTER OF:

NEWS ITEM TITLED "YEH BHI AJAB CRORE KE BANE NAALE MEIN BHARA MALBA AGAL BAGAL SE NIKAL RAHA PAANI" APPEARING IN DAINIK BHASKAR DATED 25.04.2025

AFFIDAVIT

I, Kailash Prakash, S/o Late Shri Chaitram Soni Regional Officer, MPPCB Regional Office Jabalpur, and Officer-in-Charge. Age: 61 Years, office at 05, Vijay Nagar, Jabalpur Madhya Pradesh, 4820002 do hereby solemnly affirm on oath as under:

1. That I am Officer in Charge for Madhya Pradesh Pollution Control Board (Respondent No. 2) in the present matter, and am fully conversant with the facts of the case and hence competent to swear on this affidavit.
2. That I am filing a Reply in the aforementioned matter before the Hon'ble Tribunal the contents of which are true and correct and no material fact.
3. That the contents of the Reply are true and correct and no material fact is concealed or suppressed.

HEMLATA CHOUDHARY
NOTARY
GOVT OF INDIA
JABALPUR DISTRICT

04 SEP 2025

DEPONENT

VERIFICATION

I the above-named deponent do hereby verify that the contents of the affidavit above are true and correct.

Solemnly affirmed before me

Signed and verified on this Declared before me as under Day of September, 2025 at Jabalpur (MP)

Shri/Smt.
S/o, W/o, D/o
aged about
Resident
Who is
been duly

Signature of the deponent

DEPONENT

Annexure -1

क्षेत्रीय कार्यालय,
मध्यप्रदेश प्रदूषण नियंत्रण बोर्ड,
स्कीम नं0 5,प्लाट नं.455 / 456, विजयनगर, जबलपुर-482002

Phone & Fex-0761-4042780 E-Mail romppcbjbp@rediffmail.com

कमांक-502/क्षे.का./प्रनिबो/2025 जबलपुर, दिनांक 04/07/2025

प्रति,

आयुक्त
नगर पालिक निगम
जबलपुर जिला-जबलपुर

विषय :- नगर निगम जबलपुर क्षेत्रान्तर्गत बहने वाले नालों में निर्माण कार्य किये जाने के कारण प्राकृतिक जल प्रवाह प्रभावित होने एवं जल भराव की स्थित उत्पन्न होने के सबंध में कारण बताओ सूचना पत्र।

संदर्भ :- माननीय एनजीटी प्रिंसिपल बेंच मे प्रचलित प्रकरण कमांक 625/2024 व 223/2025

--00--

उपरोक्त विषयान्तर्गत माननीय एनजीटी अधिकरण, प्रिंसिपल बेंच प्रचलित प्रकरण कमांक 625/2024 एवं 223/2025 में दिये गये आदेशो की प्रति संलग्न है।

उपरोक्त प्रचलित प्रकरणों के परिप्रेक्ष्य में बोर्ड के अधिकारियो द्वारा दिनांक 28/06/2025 को नगर निगम जबलपुर क्षेत्र अतंर्गत मदन महल जबलपुर का निरीक्षण किया गया। निरीक्षण में निम्नानुसार स्थितियॉ पाई गई है :-

1. मदन महल क्षेत्र में बनाये गये फ्लाई ओवर ब्रिज के कुछ पिलर्स ओमती नाले में बनाये जाने के कारण नाले की प्राकृतिक जल बहाव प्रभावित हुआ है।
2. यह कि उक्त फ्लाई ओवर जहां समाप्त होकर रोड से मिलता है उस स्थल पर नाले की चौडाई को संकुचित किया जाना पाया गया है जिससे वर्षाकाल में जल बहाव वाधित एवं ओवरफ्लो होकर आसपास के क्षेत्र में जल भराव की स्थिति निर्मित होती है।
3. मदन महल क्षेत्र में नेपियर टाउन नाले का लगभग 300 मीटर ढका जाकर उक्त नाले के उपर टाईल्स लगाकर पक्कीकरण किया गया है तथा पाथवे बनाया गया है जिससे नाले की प्राकृतिक जल बहाव क्षमता एवं साफ सफाई प्रभावित हुई है।
4. अधारताल क्षेत्र में मोती नाला का काफी भाग का भी पक्कीकरण किया गया है जिससे स्थल पर नाले की चौडाई को संकुचित किया जाना पाया गया है।
5. नगर निगम जबलपुर शहरी क्षेत्र में प्रवाहित होने वाले नालो मुख्यतः ओमती एवं मोती नाला की नियमित तौर पर सफाई नही किये जाने के कारण नालो की जल वहन क्षमता प्रभावित हुई है जिससे भी आसपास के क्षेत्र में जल भराव की स्थिति निर्मित होती है।

कृपया उपरोक्तानुसार कमियॉ पर नगर निगम जबलपुर का उत्तर उपलब्ध कराने का अनुरोध है जिससे माननीय राष्ट्रीय हरित अधिकरण में दिये गये निर्देशो का पालन सुनिश्चित किया जा सके।

(के.पी.सोनी)
क्षेत्रीय अधिकारी

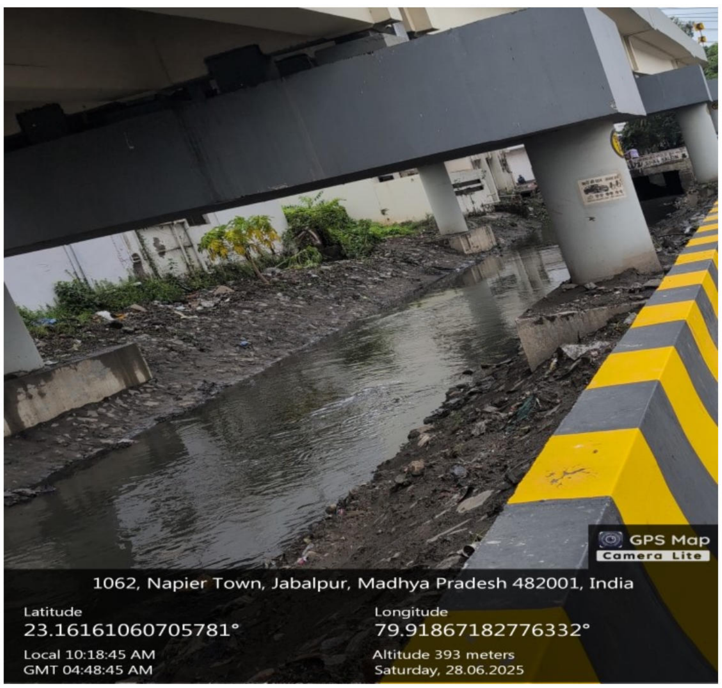
पृ0कमांक 503 /क्षे.का./प्रनिबो/2025 जबलपुर, दिनांक 04/07/2025

प्रतिलिपि :–

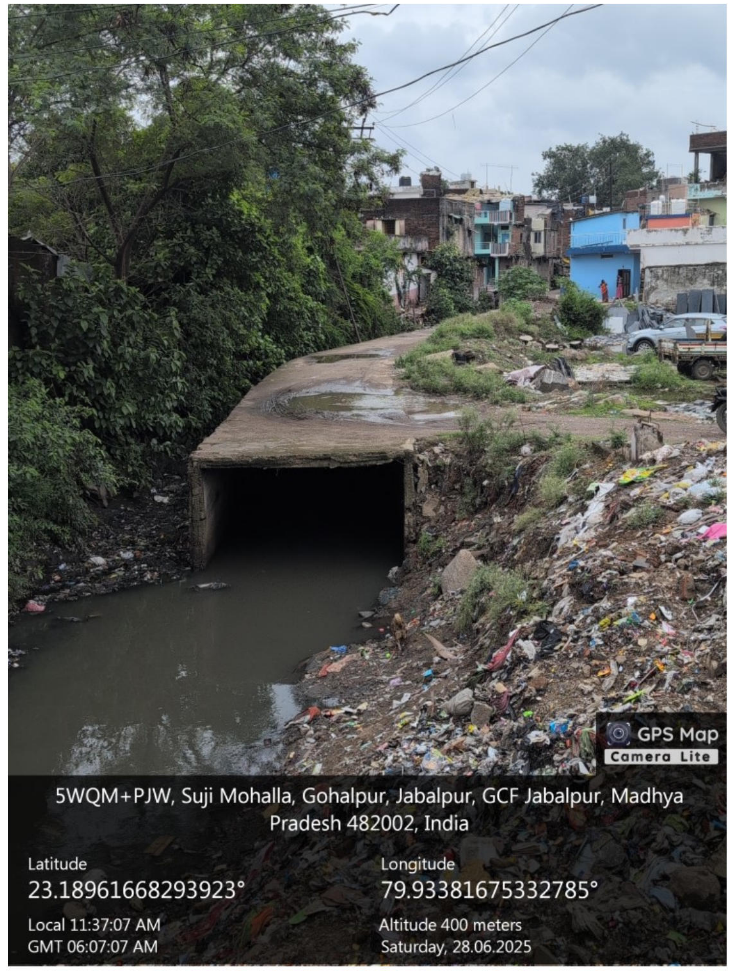
1. माननीय कलेक्टर महोदय जबलपुर की ओर सादर सूचनार्थ प्रेषित है।
2. विधि अधिकारी, म0प्र0 प्रदूषण नियंत्रण बोर्ड भोपाल की ओर सूचनार्थ प्रेषित।
3. यूनिट हेट (एम.एस.डब्लू शाखा) म0प्र0 प्रदूषण नियंत्रण बोर्ड भोपाल की ओर सूचनार्थ प्रेषित।

(के.पी.सोनी)
क्षेत्रीय अधिकारी

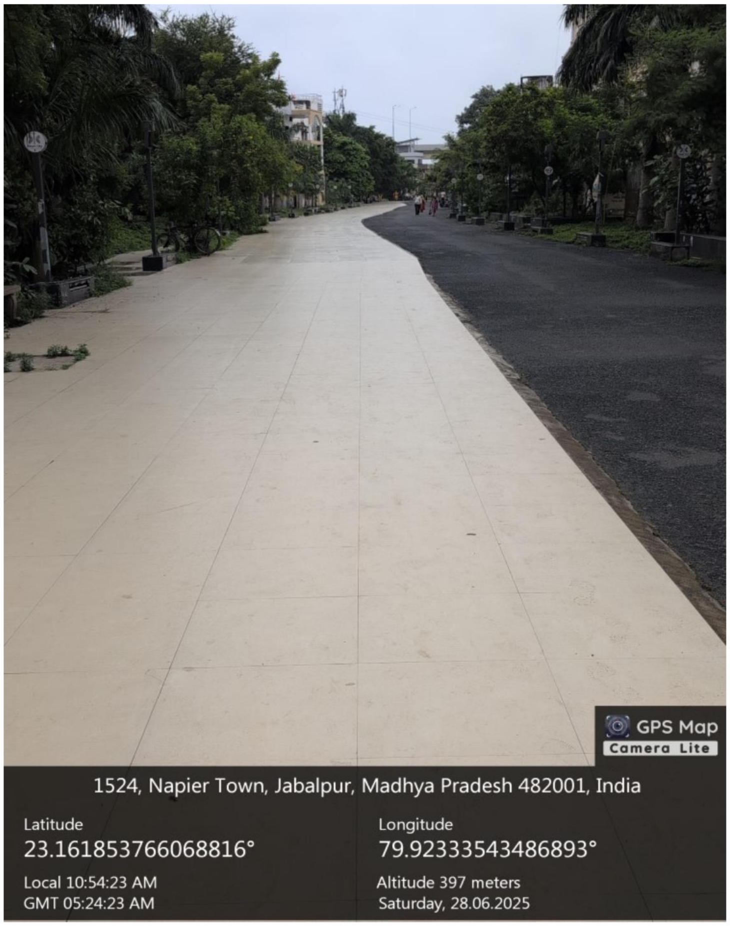
OMTI Nala pics



MOT Data pics



Nala covered with concrete and made walking tracks



NGT URGENT MATTER

Annexure -2

क्षेत्रीय कार्यालय,
म.प्र. प्रदूषण नियंत्रण बोर्ड,
स्कीम नं0 5,प्लाट नं.455/456, विजयनगर, जबलपुर–482002
Phone & Fex-0761-4042780 E-Mail romppcbjbp@rediffmail.com

क्रमांक–765–––––/क्षे.का/प्रनिबो/2025 जबलपुर,दिनांक 29/08/2025

प्रति,

आयुक्त,
नगर पालिक निगम जबलपुर
जिला जबलपुर (म0प्र0)

विषय– माननीय राष्ट्रीय हरित अधिकरण, नई दिल्ली प्रिंसिपल बेंच द्वारा प्र0क0 223/2025, (PB) on News Item Titled "यह भी अजब करोड़ के बने नाले में भरा मलबा अगल बगल से निकल रहा पानी" के संबंध में।

संदर्भ :– केन्द्रीय प्रदूषण नियंत्रण बोर्ड का पत्र क्रमांक 174 दिनांक 11/06/2025.

––00––

उपरोक्त विषयांतर्गत लेख है, कि माननीय राष्ट्रीय हरित अधिकरण प्र0क0 223/2025, प्रकरण के संबंध में पारित आदेश दिनांक 14/07/2025 के संदर्भ में निम्नलिखित बिन्दुओं पर स्पष्टीकरण चाहा गया है :–

1- प्र0क0 223/2025, प्रकरण के संबंध में आपके द्वारा जवाब के पृष्ठ क्र0–5 के पैरा–5 में बताया गया है, कि " राज्य लोक निर्माण विभाग (SPWD) ने माना है, कि कुछ पिलर्स ओमती नाले के कैरिज–वे के बीच में बनाये गये है, जिससे नाले का प्रवाह बाधित हो रहा है। परन्तु राज्य लोक निर्माण विभाग के विशेषज्ञों ने नाले के प्रवाह में रूकावट से बचने के लिये आवश्यक उपाय पहले ही कर लिये है एवं बाधित कैरिज–वे क्षेत्र के लिये बायपास ड्रेन बना दिया है"। क्या बायपास ड्रेन बनाते समय सभी पर्यावरणीय मापदण्डों का ध्यान रखा गया था तथा प्राकृतिक नाले के प्रवाह में बदलाव एवं उसमें कुछ भी नया कार्य करने के पश्चात् संबंधित विभागों को सूचित किया गया था।

2- क्या राज्य लोक निर्माण विभाग (SPWD) ने फ्लाईओवर/ब्रिज बनाने के लिये ओमती नाले में पिलर्स बनाने से पहले संबंधित विभागों को जानकारी तथा अनुमति ली गई थी?

3- आपके द्वारा दायर जवाब में संलग्नक–7 (Annexure-R7) में आपके पत्र का जवाब देते हुये कार्यपालन यंत्री लोक निर्माण विभाग संभाग क्रमांक–2 जबलपुर द्वारा बताया गया कि "1–सर्वप्रथम दैनिक भास्कर समाचार पत्र में दिनांक 25/04/2025 को प्रदर्शित फोटो फ्लाईओवर निर्माण वाले भाग के ओमती नाला की नही है।" क्या यह नाला ओमती नाला या उसका भाग नही है? यदि नही है, तो उक्त नाला कौन सा है, स्पष्ट करें।

अतः निवेदन है, कि उक्त बिन्दुओं का स्पष्टीकरण प्रदान करने का कष्ट करें जिससे कि तय समय–सीमा में माननीय राष्ट्रीय हरित अधिकरण बोर्ड नई दिल्ली के पत्र का जवाब भेजा जा सके।

संलग्नक :– उपरोक्तानुसार।

(के0पी0सोनी)
क्षेत्रीय अधिकारी

पृ0क्रमांक–766–––––/क्षे.का/प्रनिबो/2025 जबलपुर,दिनांक 29/08/2025

प्रतिलिपि :–

1. मुख्य अभियंता लोक निर्माण विभाग जबलपुर की ओर सादर सूचनार्थ।
2. कार्यपालन यंत्री, लोक निर्माण विभाग, जबलपुर की ओर सूचनार्थ एवं आवश्यक कार्यवाही हेतु।
3. अधीक्षण यंत्री, नगर निगम जबलपुर जिला जबलपुरी की ओर सूचनार्थ एवं आवश्यक कार्यवाही हेतु।

(के0पी0सोनी)
क्षेत्रीय अधिकारी

O/C

CPCB

LiFE Lifestyle for Environment

केन्द्रीय प्रदूषण नियंत्रण बोर्ड
CENTRAL POLLUTION CONTROL BOARD
पर्यावरण, वन एवं जलवायु परिवर्तन मंत्रालय, भारत सरकार.
MINISTRY OF ENVIRONMENT, FOREST & CLIMATE CHANGE, GOVT. OF INDIA.

Speed Post /Email

F. No. A-14011/2025-WQM-I/ (OA No 223 of 2025) /174 Dated: 11.06.2025

To,

The Member Secretary
Madhya Pradesh Pollution Control Board
E-5, Arera Colony, Paryavaran Parisar,
Bhopal, Madhya Pradesh 482002
ms-mppcb@mp.gov.in

Sub: Hon'ble NGT (PB) order dated 07.05.2025 in the matter of OA No. 223/2025 on News Item titled "यह भी अजब करोड़ के बने नाले में भरा मलबा अगल बगल से निकल रहा पानी"

Sir,

Enclosed please find a copy of Hon'ble NGT (PB) order dated 07.05.2025 in the matter of OA No. 223/2025 on Newsitem titled, **"यह भी अजब करोड़ के बने नाले में भरा मलबा अगल बगल से निकल रहा पानी".**

The Hon'ble NGT issued the following direction in Para 2 and Para 3 of the said order:
"2. *The news item relates to the mismanaged drainage infrastructure in Jabalpur, Madhya Pradesh resulting in severe water logging and sanitation issues. As per the article, the Omti and Motinala which used to be 80 feet wide drains have now been reduced to 40 feet after an expenditure of 374 crores. These drains are now filled with debris causing the water to flow around it and not through it, rendering it ineffective.*
The article also alleges that the drains are not being cleaned. The article highlights that during rains, the drain overflows, flooding nearby residential areas, as there is no outlet for water to drain properly. It is alleged that maximum water logging happens near Madan Mahal Under Bridge and Omti Nala near link road. Moreover, concrete pillars have been erected right on top of the drain on link road, blocking access for cleaning and obstructing water flow. Additionally, numerous encroachments along the drain's route and illegal constructions have exacerbated the problem.
3. The news item also states that the drain has been encroached upon at several places and on account of such encroachment the rain water overflows."
It is requested to provide the status report of the Omti and Moti drain in Jabalpur, Madhya Pradesh.

Yours faithfully,

11/6/2025

(Nazimuddin)
Divisional Head, WQM-I Division

Encl: As above

कार्यालय कार्यपालन यंत्री लोक निर्माण विभाग (भ/स) संभाग क्र.2 जबलपुर

साउथ सिविल लाइन्स ,जबलपुर

AN ISO 9001:2015 CERTIFIED OFFICE

दूरभाष न./फैक्सनं. 0761–2622333 ईमेल:- eepwd2jbp@nic.in

क्र.:- 558 /फ्लाईओवर /2025 -2026 /जबलपुर दिनांक :- 04/ 07/2025

प्रति ,
अधीक्षण यंत्री
नगर निगम
जिला- जबलपुर (म.प्र.)

विषय - मानननीय नेशनल ग्रीन ट्रिब्यूनल में विचाराधीन याचिका क्र.oa/नंबर 223 /2025 (suo moto) एवं 606 /2028 वि. में जवाब दावा प्रस्तुत करने के संबंध में |

सन्दर्भ - 1) आपका पत्र क्र. सीवर /25-26 / 76 दिनांक 04-07-25 |
2) ठेकेदार का पत्र क्र. 603 दिनांक 25-05-2022 .

उपरोक्त विषयान्तर्गत आपके संदर्भित पत्र क्र. 1 के माध्यम से स्नेह नगर लिंक रोड पर स्थित ओमती नाल्ले पर पिलर खड़े किये जाने के कारण नाला में अवरुद्ध उत्पन्न होने एवं सफाई नहीं हो पाने के संबंध में अवगत कराया गया है | इस सबंध में बिंदुवार जानकारी निम्नानुसार है-

1) सर्वप्रथम दैनिक भास्कर समाचार पत्र में दिनांक 25-04-25 को प्रदर्शित फोटो फ्लाईओवर निर्माण वाले भाग के ओमती नाला की नहीं है |

2) लोक निर्माण विभाग के ठेकेदार मेसर्स एन.सी.सी. लिमिटेड द्वारा स्नेह नगर लिंक रोड के एकरेखन में मौजूद ओमती नाले में फ्लाईओवर के रैंप का निर्माण कार्य किया गया है जो कि इस परियोजना में विशेष आकर्षण केबल स्टे ब्रिज का अप रैंप है |

3) फ्लाईओवर के रैंप का कुछ भाग ओपन चैनल वाले ओमती नाले के पास बनाया गया है एवं एक भाग को क्लोज्ड बॉक्स चैनल नाले के ऊपर बनाया गया है जो कि लिंक रोड के पूर्व से मौजूद माइनर ब्रिज के रोड लेवल से जा कर मिलता है |

4) फ्लाईओवर के रैंप का जो भाग ओपन चैनल नाले के पास बनाया गया है उसमे पाइल फाउंडेशन को नाले के साइड पूर्व से मौजूद रिटेनिंग वाल एवं स्लोप में बनाया गया है जिससे की किसी भी प्रकार का पानी के फ्लो में अवरुद्ध उत्पन्न नहीं हो रहा है **(फोटोग्राफ न.1 संलग्न)**|

5) ओमती नाले के ओपन चैनल वाले भाग में जो की पूर्व में बिना किसी लाइनिंग के निर्मित था उसमे साइड स्लोप पर स्टोन पिचिंग लाइनिंग की गई है जिससे पानी का प्रवाह ओर भी सुचारू रूप से हो रहा है **(फोटोग्राफ न.2 संलग्न)** |

6) ओमती नाले के क्लोज्ड चैनल फ्लो वाले भाग में फ्लाईओवर रैंप के पिलर जो की मात्र 1मीटर व्यास की है ,उसका निर्माण कार्य किया गया है | इस भाग में पूर्व से मोजूद नाले की चौड़ाई ज्यादा थी इस कारण पूर्व से निर्मित आर .सी.सी. बॉक्स की वाल के स्थान पर ही फ्लाईओवर के पिलर का निर्माण कार्य किया गया है | इस पिलर के निर्माण से होने वाले पानी के बहाव में जो अवरोध उत्पन्न हुआ था वह अत्यंत ही सूक्ष्म था जिसके ऐवज में उससे ज्यादा कैपेसिटी के साइड ड्रेन का रैंप के बाजू

से निर्माण किया गया है (**फोटोग्राफ न.3 संलग्न**) जिससे विगत वर्षों में हुई तीव्र वर्षा में भी पानी की निकासी में किसी भी प्रकार की समस्या का सामना नहीं करना पड़ा है | ठेकेदार द्वारा इस सम्बन्ध में 2022 में ही हाइड्रोलिक कैलकुलेशन (**संलग्न annexure 1**) तैयार करने के उपरांत ही निर्माण कार्य किया था |

7) नाले के साफ़ सफाई के लिए भी आर .सी. सी. crash barrier में आने जाने के लिए स्थान छोड़ा गया है जिससे सफाई का कार्य किया जाता है (**फोटोग्राफ न.4 संलग्न**) |

8) फ्लाईओवर रैंप ओमती नाले पर पूर्व से निर्मित माइनर आर.सी सी skew ब्रिज से ही मिलाया गया है जिससे पानी के बहाव के लिए वांछित वर्टीकल क्लीयरेंस में किसी भी प्रकार की कमी नहीं की गई है | (**फोटोग्राफ न. 5 संलग्न**)

अत: फ्लाईओवर के रैंप के ओमती नाले में निर्माण होने से किसी भी प्रकार का नाले के पाने के बहाव में अवरोध उत्पन्न नहीं हुआ है | रैंप का निर्माण 2022 में ही पूर्ण हो गे था, विगत 2 वर्षा ऋतु बीत जाने के बाद भी ओमती नाले के पानी की निकासी में किसी प्रकार की समस्या का सामना नहीं करना पड़ा है | प्रस्ताव समस्त सहपत्र सहित आपकी ओर अग्रिम कार्यवाही हेतु प्रेषित है |

सहपत्र : उपरोकतानुसार |

कार्यपालन यंत्री
लो. नि. वि.(भ / स) संभाग क्र. -2
जबलपुर (म.प्र.)

क्र.:- 559 **/फ्लाईओवर** /2025 -2026 /**जबलपुर** **दिनांक :-** 04 / 07 /2025

प्रतिलिपि :-

1) मुख्य अभियंता लोक निर्माण विभाग जबलपुर (म.प्र)की ओर सूचनार्थ संप्रेषित |
2) आयुक्त ,नगर निगम जबलपुर की ओर सूचनार्थ संप्रेषित ।
3) स्वास्थ अधिकारी ,नगर निगम जबलपुर की ओर सूचनार्थ संप्रेषित ।
4) टीम लीडर ,अथॉरिटी इंजिनियर एकाम एशिया कंपनी प्राइवेट लिमिटेड ,डेल्ही की ओर सूचनार्थ |
5) श्री हरि राजू ,ठेकेदार प्रतिनिधि , मेसर्स एन.सी.सी. लिमिटेड , हैदराबाद की ओर सूचनार्थ

सहपत्र : उपरोकतानुसार |

कार्यपालन यंत्री
लो. नि. वि.(भ / स) संभाग क्र. -2
जबलपुर (म.प्र.)

फोटोग्राफ न.1 संलग्न

पाइल फाउंडेशन को नाले के साइड पूर्व से मौजूद रिटेनिंग वाल एवं स्लोप में बनाया गया है|

फोटोग्राफ न.2 संलग्न

साइड स्लोप पर स्टोन पिचिंग लाइनिंग की गई है जिससे पानी का प्रवाह ओर भी सुचारू रूप से हो रहा है|

फोटोग्राफ न.3 सलग्न

ओमती नाला में साइड ड्रेन का रैंप के बाजू से निर्माण किया गया है |

फोटोग्राफ न.4   संलग्न

ओमती नाले के साफ़ सफाई|

फोटोग्राफ न. 5 संलग्न

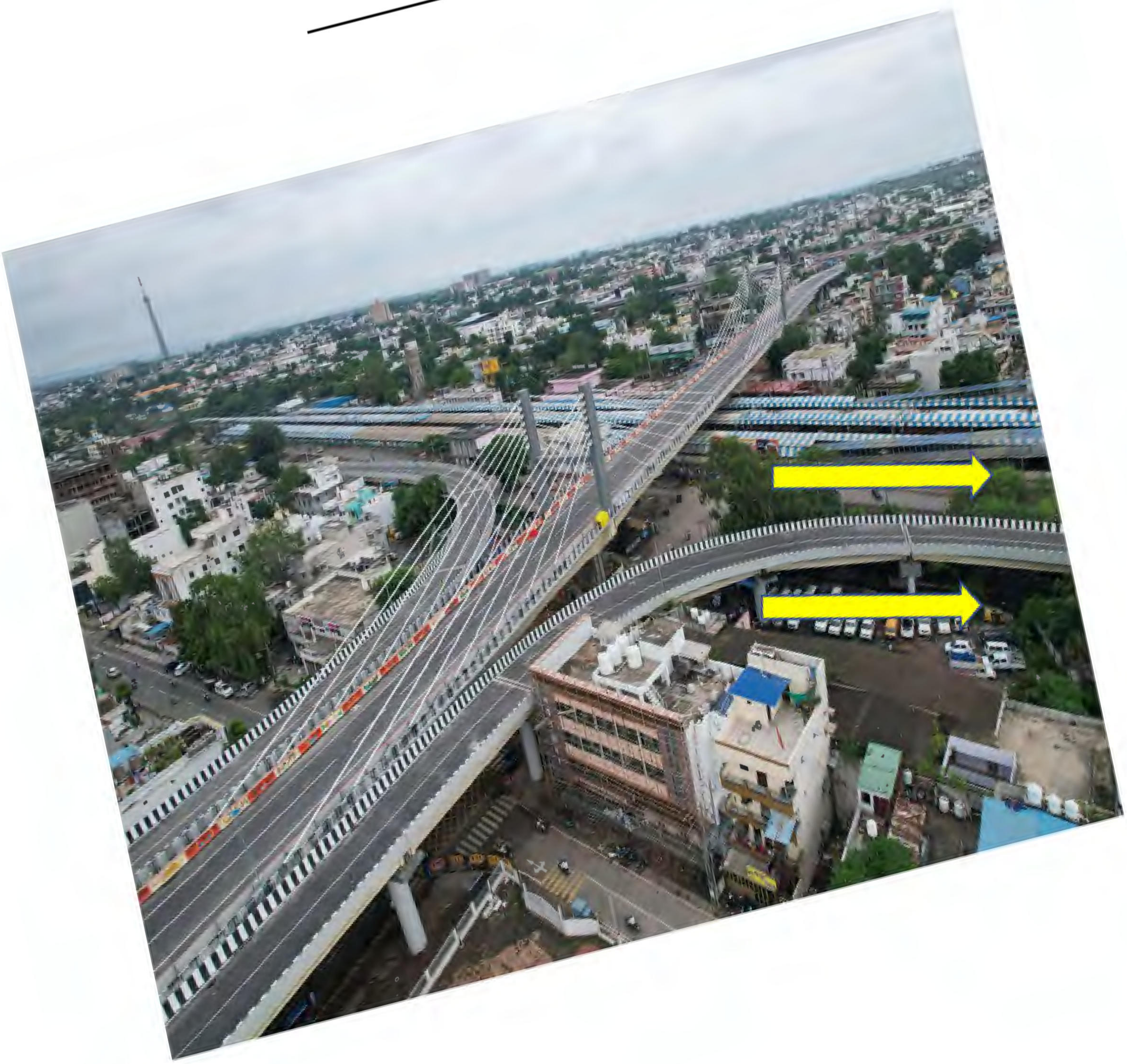
ओमती नाले पर पूर्व से निर्मित माइनर आर.सी सी skew ब्रिज से ही फ्लाईओवर रैंप को मिलाया गया है| पानी निकासी हेतु अवशयक वर्टीकल क्लीयरेंस में किसी भी प्रकार की कमी नहीं की गई है|

फोटोग्राफ न. 6 संलग्न

पाइल फाउंडेशन को नाले के साइड पूर्व से मौजूद रिटेनिंग वाल एवं स्लोप में बनाया गया है|

फोटोग्राफ न. 7 संलग्न

केबल स्टे ब्रिज का अप रैंप जो की स्नेह नगर लिंक रोड ओमती नाले के ऊपर बना है |



40 YEARS IN NATION BUILDING

NCC

Ref: NCC/Jabalpur/603/2022 Date: 25/05/2022

To,
The Team Leader,
AECOM, With Lion Engineering,
Lilly Villa No B-37, Sukh Sagar Valley
Jabalpur, Madhya Pradesh

Sub: Contract Agreement No: 24/DL/2019-20/2020: Construction of elevated corridor (Flyover) from Damoh Naka to Ranital Chowk, to Madan Mahal Chowk (up to medical road) in the Jabalpur city of Madhya Pradesh-**Reply for obstruction in existing drain at Snehnagar sewer drain and at P76 and permanent diversion proposal-reg**.

Ref :

1. NCC Letter No. NCC/Jabalpur/584/2022, dated 28.04.2022
2. AE's letter no. LECPL/Jabalpur Elevated/2021-22/637 dated 29.04.2022
3. AE's letter no. LECPL/Jabalpur Elevated/2021-22/587 dated 22.03.2022

Dear Sir,

We refer to your letter cited under reference no. 2 and 3 regarding "proposal for construction of drain along the project alignment and connect to the existing closed box structure at P76" and obstruction in existing snehnagar sewer line drain" we would like to submit parawise replies one by one.

1. With reference-3 cited above, to improve discharge existing twin sell RCC Box Nallah for drainage of storm water along snehnagar ramp, NCC enclosed herewith Annexure-I, which shows total shortfall area for water discharge is 7.70 SQM. This shortfall area will be recovered by bypass the open channel along the twin sell RCC Box drain.
   Details of proposal/action plan are available in GAD and Annexure-I for your reference.
2. Similarly, in connection with reference-2, it is informing that, Pile Cap of P76 Pylon is in progress, we planned to cast the Pile Cap within 10/06/2022. Presently we did 400mm diameter HDPE siphon pipe to pass the existing storm water, after completion of pile cap we will provide RCC Box drain as it is to continue the water flow.

Thanking you and assuring our best services at all times.

For **NCC Ltd.**

V. Srihari Raju
(G.M Tech), NCC Limited
Jabalpur Flyover Project.

C.C:- 1. The Chief Engineer, PWD, Central Zone, Jabalpur - For Your Information
2. The Executive Engineer PWD (B/R) Division -2, Jabalpur. For Your Information.

Encl: GAD & Annexure-I

Annexure – I

Action Plan for Snehanagar Ramp and Gupta Hotel Nallah

1) **Gomati Nallah along the Sneha nagar Ramp:-**

The Nallah cross section area at the location of water Entry into the twin sell box is as

a. 5.0x2.5 =13 Sqm
b. 4.8x2.5=12 Sqm
c. 2.6x2.0 =5.2 Sqm

Total =30.20 Sqm

The Nallah cross section area at SNP15 (where the Pile done in to the Nallah)

a. 9.48x2.5=23.70 Sqm
b. Deduct middle wall area
c. 0.40x2.5=1.0 Sqm

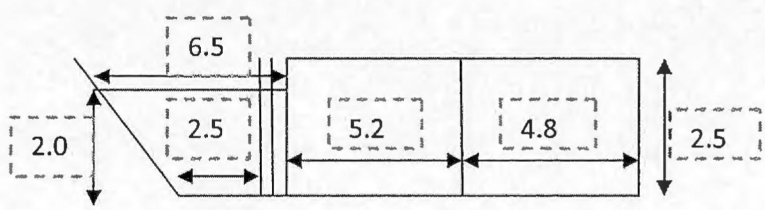
Total=24.70 Sqm

Without Piling cross sectional area will be less as required (30.20-24.70=5.50) **5.50 Sqm**

After Piling Nallah Cross sectional area will be available as
Piling area obstructed to water flow = 1.0x2.5=2.5 Sqm.
Total Water flow area available at neck point of Nallah = (24.70-2.50) =22.20 Sqm
Total Short fall of water flow are will be =(30.20-22.50)=**7.70 Sqm**

This short fall water area will be recover by proposing to bypass open channel along the twin sell RCC box drain as per shown in drawing

A) Required Open channel Area = 7.70+(7.70*6%) =8.16 Sqm



B) Proposed Channel type Open Drain cross sectional Area

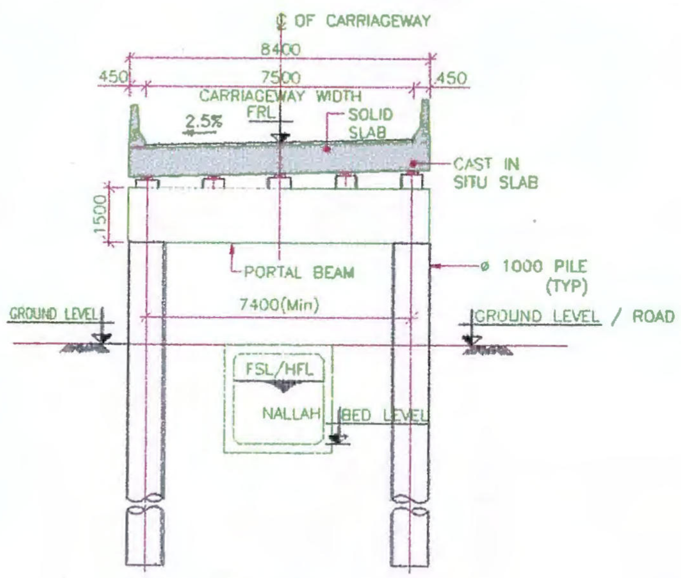
a. 2.50x2.0 = 5.0 Sqm
b. ((6.50-2.50)x2.0)x0.5=4.0 Sqm

Total Area = 9.0 Sqm

A<B hence the open channel water way area not less than be 9.00 sqm.

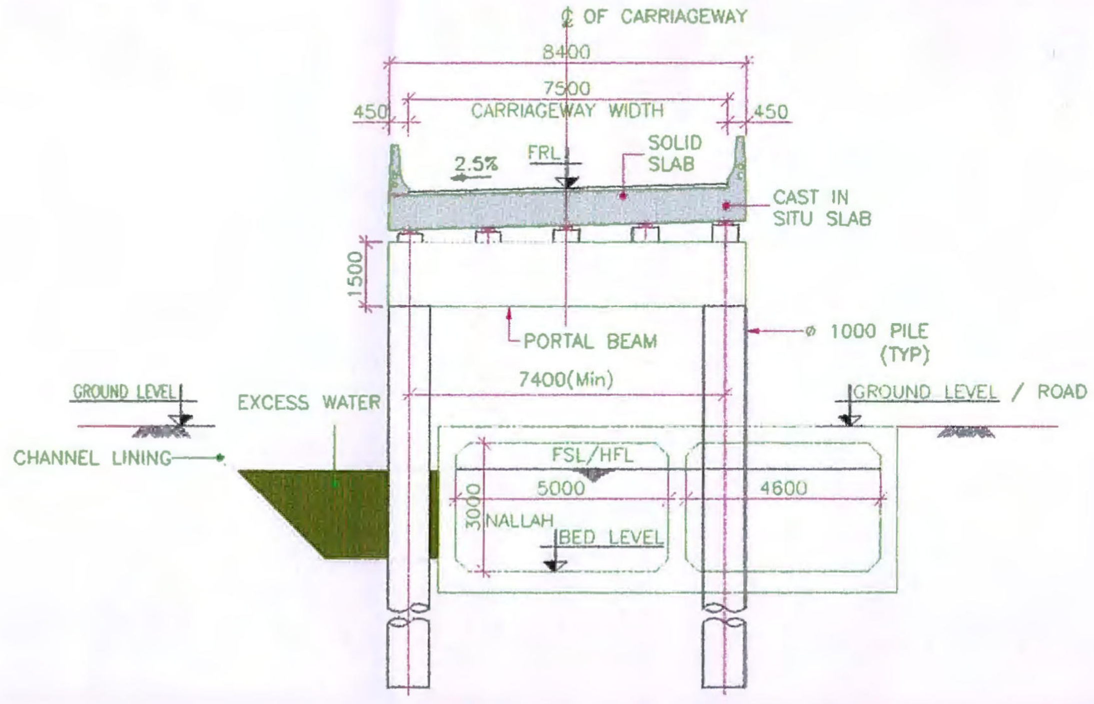
2) **RCC box Drain at P-76 Cable stayed bridge Pylon (Gupta Hotel Nallah)**

P-76 Pylon Pile cap is in progress, we plan to cast the pile cap 10/06/2022. Presentably we did 400 dai. HDPE Pipe siphon to pass the existing storm water, after completion of Pile cap we will provide RCC Box drain as it is to continue the water flow.

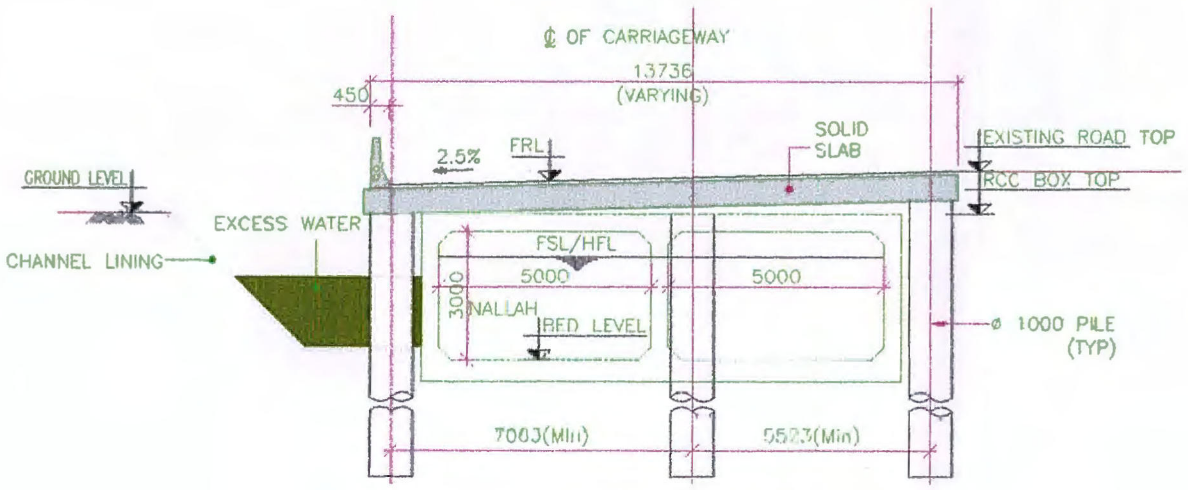


VIEW FROM SNP1 TO SNP6

(SCALE 1:150)

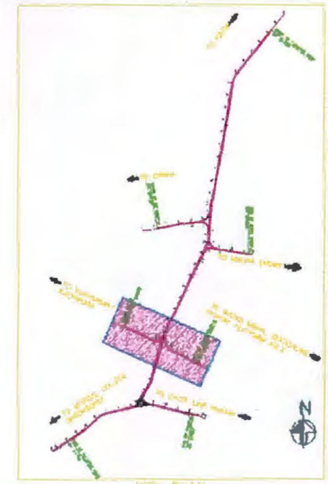


VIEW FROM SNP7 TO SNP15



VIEW FROM SNP16 TO SNP20

(SCALE 1:150)



KEY PLAN

NOTES:

1. ALL DIMENSIONS ARE IN MILLIMETRES, LEVELS ARE IN METRES AND CHAINAGES ARE IN METRES UNLESS OTHERWISE MENTIONED AND HIGHWAY ALIGNMENT PARAMETERS ARE IN METRES
2. DIMENSIONS SHALL NOT BE SCALED FROM THE DRAWING. ONLY WRITTEN DIMENSIONS SHALL BE FOLLOWED.
3. THE DIMENSIONS AND CONFIGURATION OF VARIOUS MEMBERS SHOWN IS TENTATIVE AND LIKELY TO BE CHANGED DURING DETAILED DESIGN.
4. STRIP SEAL TYPE EXPANSION JOINTS (SINGLE / DOUBLE) SHALL BE PROVIDED AT ALL THE LOCATIONS.
5. ELASTOMERIC BEARINGS SHALL BE PROVIDED FOR ENTIRE VIA-DUCT EXCEPT FOR EXTRA DOSE PORTION. FOR EXTRA DOSE PORTION POT-PTFE / SPHERICAL BEARING SHALL BE PROVIDED CONFORMING TO IRC 83.
6. 50MM THICK MASTIC ASPHALT WEARING COAT SHALL BE PROVIDED OVER BRIDGE DECK
7. MATERIALS
   A)THE CONCRETE/HYSD/HTS/STRUCTURAL STEEL GRADES FOR VARIOUS STRUCTURAL MEMBER SHALL BE AS SPECIFIED ON STRUCTURAL DRAWINGS.
   B)LOW RELAXATION STRESS RELIEVED STRANDS.
   C)CORRUGATED HDPE SHEATHING.
8. FRL AS INDICATED IN THE ELEVATION ARE CONSIDERED AT EDGE OF THE RAMP SUPERSTRUCTURE.
9. ALIGNMENT OF FLYOVER/ PIER LOCATIONS SHALL BE MARKED ON THE GROUND AND VERIFIED BY PROJECT MANAGEMENT CONSULTANT AND CLIENT BEFORE THE COMMENCEMENT OF ACTUAL WORK OF FOUNDATIONS OR PILING.
10. FOR DETAILS WITHIN RAILWAY BOUNDARY SEPARATE GAD AS APPROVED BY RAILWAY AUTHORITIES SHALL BE REFERRED.
11. EXPOSURE CONDITION - SEVERE AS PER IRC 112
12. SEISMIC ZONE - III
13. LIVE LOAD - ONE LANE OF CLASS 70R FOR EVERY TWO LANES WITH ONE LANE OF CLASS-A FOR THE REMAINING LANES (IF ANY) OR ONE LANE OF CLASS-A FOR EACH LANE. (AS PER TABLE 6 OF IRC:6)
14. ROAD AUTHORITY SHOULD ENSURE THAT BEFORE LAYING ANY NEW WEARING COAT IN FUTURE, EXISTING WEARING COAT SHOULD BE COMPLETELY REMOVED.
15. ANTI-CRASH BARRIERS TO BE PROVIDED AS PER IRC 5:2015 AND IRC 6:2017.

LEGEND:

EJ	= EXPANSION JOINT	R	= RADIUS
FX	= FIXED PIER	L	= LENGTH
FR	= FREE PIER	G	= GRADIENT
FRL	= FINISH ROAD LEVEL	K	= DESIGN CONSTANT
GL	= GROUND LEVEL	RL	= RADIUS LEFT
e	= SUPER ELEVATION	RR	= RADIUS RIGHT
⌒	= CURVED LENGTH ALONG CENTERLINE	Ls	= LENGTH OF TRANSITION CURVE
	= EY-ROW		
	= ELECTRIC LINE		

NO.	DATE	REVISION	DRAWN	CHECKED	APPROVED
R4	27/12/2021	REVISED AS PER SITE REQUIREMENT	RPP	MVS	DCA
R3	17/12/2021	REVISED AS PER MP PWD REQUIREMENT	MMD	MVS Sd/-	DCA Sd/-
R2	14/12/2021	REVISED AS PER MP PWD REQUIREMENT	RPP	MVS Sd/-	DCA Sd/-
R1	18/09/2021	REVISED AS PER PC'S COMMENTS	RPP	MVS Sd/-	DCA Sd/-
R0	14/09/2021	FOR APPROVAL	RPP	MVS Sd/-	DCA Sd/-

DRAWN BY	DESIGN BY	CHECKED BY	APPROVED BY	ACCEPTED BY	REVIEWED & APPROVED BY	REVIEWED BY	APPROVED BY	ACCEPTED BY
SIGN:	SIGN:	SIGN:	SIGN:	SIGN:	SIGN:	SIGN:	SIGN:	SIGN:
NAME: RPP	NAME: HRUSHIKESH GHAROTE	NAME: MANDAR SARDESAI	NAME: DEVDATTA ATHAVALE	NAME: SRIHARI RAJU V.	NAME: PRATEEK JAIN	NAME:	NAME: SRINIVASA RAO	NAME:
DESIGN CONSULTANT			DESIGN DIRECTOR	CONTRACTOR	PROOF CHECKER	SAFETY CONSULTANT	AUTHORITY ENGINEER	OWNER
STUP Consultants P. Ltd. NA				NCC Nagarjuna Construction Company Ltd.	Force Structural Engineers NA	M/s Keranne Consultant Pvt Ltd NA	AECOM IN JV WITH LION ENGINEERING CONSULTANTS	MADHYA PRADESH PUBLIC WORK DEPARTMENT MPPWD

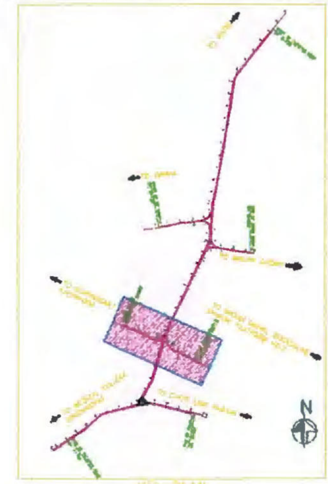
PROJECT NAME: CONSTRUCTION OF ELEVATED CORRIDOR (FLYOVER) FROM DAMOH NAKA TO RANITAL CHOWK, TO MADAN MAHAL CHOWK (UP TO MEDICAL ROAD) IN JABALPUR CITY OF MADHYA PRADESH

LOCATION: -

TITLE: GENERAL ARRANGEMENT DRAWING SNEHNAGAR UP RAMP-F (SHEET 2 OF 2)

SCALE: AS SHOWN | DATE: 09/09/21 | STATUS: APPROVAL

DRG. NO: 8353-00/E/DD-1024 (R4)



NOTES:

1. ALL DIMENSIONS ARE IN MILLIMETRES, LEVELS ARE IN METRES AND CHAINAGES ARE IN METRES UNLESS OTHERWISE MENTIONED AND HIGHWAY ALIGNMENT PARAMETERS ARE IN METRES
2. DIMENSIONS SHALL NOT BE SCALED FROM THE DRAWING. ONLY WRITTEN DIMENSIONS SHALL BE FOLLOWED.
3. THE DIMENSIONS AND CONFIGURATION OF VARIOUS MEMBERS SHOWN IS TENTATIVE AND LIKELY TO BE CHANGED DURING DETAILED DESIGN.
4. STRIP SEAL TYPE EXPANSION JOINTS (SINGLE / DOUBLE) SHALL BE PROVIDED AT ALL THE LOCATIONS.
5. ELASTOMERIC BEARINGS SHALL BE PROVIDED FOR ENTIRE VIA-DUCT EXCEPT FOR EXTRA DOSE PORTION. FOR EXTRA DOSE PORTION POT-PTFE / SPHERICAL BEARING SHALL BE PROVIDED CONFORMING TO IRC 83.
6. 50MM THICK MASTIC ASPHALT WEARING COAT SHALL BE PROVIDED OVER BRIDGE DECK
7. MATERIALS
   A)THE CONCRETE/HYSD/HTS/STRUCTURAL STEEL GRADES FOR VARIOUS STRUCTURAL MEMBER SHALL BE AS SPECIFIED IN STRUCTURAL DRAWINGS.
   B)LOW RELAXATION STRESS RELIEVED STRANDS.
   C)CORRUGATED HDPE SHEATHING.
8. FRL AS INDICATED IN THE ELEVATION ARE CONSIDERED AT EDGE OF THE RAMP SUPERSTRUCTURE.
9. ALIGNMENT OF FLYOVER/ PIER LOCATIONS SHALL BE MARKED ON THE GROUND AND VERIFIED BY PROJECT MANAGEMENT CONSULTANT AND CLIENT BEFORE THE COMMENCEMENT OF ACTUAL WORK OF FOUNDATIONS OR PILING.
10. FOR DETAILS WITHIN RAILWAY BOUNDARY SEPARATE GAD AS APPROVED BY RAILWAY AUTHORITIES SHALL BE REFERRED.
11. EXPOSURE CONDITION - SEVERE AS PER IRC 112
12. SEISMIC ZONE - III
13. LIVE LOAD - ONE LANE OF CLASS 70R FOR EVERY TWO LANES WITH ONE LANE OF CLASS-A FOR THE REMAINING LANES (IF ANY) OR ONE LANE OF CLASS-A FOR EACH LANE (AS PER TABLE 6 OF IRC:6)
14. ROAD AUTHORITY SHOULD ENSURE THAT BEFORE LAYING ANY NEW WEARING COAT IN FUTURE, EXISTING WEARING COAT SHOULD BE COMPLETELY REMOVED.
15. ANTI-CRASH BARRIERS TO BE PROVIDED AS PER IRC 5:2015 AND IRC 6:2017.

LEGEND:

EJ	= EXPANSION JOINT	R	= RADIUS
FX	= FIXED PIER	L	= LENGTH
FR	= FREE PIER	G	= GRADIENT
FRL	= FINISH ROAD LEVEL	K	= DESIGN CONSTANT
GL	= GROUND LEVEL	RL	= RADIUS LEFT
e	= SUPER ELEVATION	RR	= RADIUS RIGHT
⌒	= CURVED LENGTH ALONG CENTERLINE	Ls	= LENGTH OF TRANSITION CURVE
	= EX-ROW		
	= ELECTRIC LINE		

NO.	DATE	REVISION	DRAWN	CHECKED	APPROVED
R4	27/12/2021	RE REVISED AS PER SITE REQUIREMENT	RPP	MVS	DCA
R3	17/12/2021	REVISED AS PER MP PWD REQUIREMENT	MMD	MVS Sd/-	DCA Sd/-
R2	14/12/2021	REVISED AS PER MP PWD REQUIREMENT	RPP	MVS Sd/-	DCA Sd/-
R1	18/09/2021	REVISED AS PER PC'S COMMENTS	RPP	MVS Sd/-	DCA Sd/-
R0	14/09/2021	FOR APPROVAL	RPP	MVS Sd/-	DCA Sd/-

DRAWN BY	DESIGN BY	CHECKED BY	APPROVED BY	ACCEPTED BY	REVIEWED & APPROVED BY	REVIEWED BY	APPROVED BY	ACCEPTED BY
SIGN:	SIGN:	SIGN:	SIGN:	SIGN:	SIGN:	SIGN:	SIGN:	SIGN:
NAME: RPP	NAME: HRUSHIKESH GHAROTE	NAME: MANDAR SARDESAI	NAME: DEVDATTA ATHAVALE	NAME: SRIHARI RAJU V.	NAME: PRATEEK JAIN	NAME:	NAME: SRINIVASA RAO	NAME:
DESIGN CONSULTANT			DESIGN DIRECTOR	CONTRACTOR	PROOF CHECKER	SAFETY CONSULTANT	AUTHORITY ENGINEER	OWNER
STUP Consultants P. Ltd.			N/A	NCC Nagarjuna Construction Company Ltd. N/A	Force Structural Engineers N/A	M/s Koranne Consultant Pvt Ltd N/A	AECOM IN JV WITH LION ENGINEERING CONSULTANTS	MADHYA PRADESH PUBLIC WORK DEPARTMENT MPPWD

PROJECT NAME: CONSTRUCTION OF ELEVATED CORRIDOR (FLYOVER) FROM DAMOH NAKA TO RANITAL CHOWK, TO MADAN MAHAL CHOWK (UP TO MEDICAL ROAD) IN JABALPUR CITY OF MADHYA PRADESH

LOCATION: -

TITLE: GENERAL ARRANGEMENT DRAWING SNEHNAGAR UP RAMP-F (SHEET 2 OF 2)

SCALE: AS SHOWN | DATE: 08/09/21 | STATUS: APPROVAL

DRG. NO: 8353-00/E/DD-1024 (R4)

कार्यालय नगर पालिक निगम जबलपुर

अमृत योजना

482002

क्र. / Sewer / 2025-26 / 121 जबलपुर दिनॉक 09/09/2025

प्रति,

Annexure 3

श्री के.पी. सोनी (क्षेत्रीय अधिकारी)
क्षेत्रीय कार्यालय, म.प्र. प्रदूषण नियंत्रण बोर्ड
स्कीम नं. 05, प्लाट नं. 455/456 विजयनगर
जबलपुर (म.प्र)

विषय :- माननीय राष्ट्रीय हरित अधिकरण, नई दिल्ली प्रिंसिपल बेंच द्वारा प्र0क्र0 223/2025, (PB) On News Item Tiled "यह भी अजब करोड़ के बने नाले में भरा मलबा अगल बगल से निकल रहा पानी" के संबंध में।

संदर्भ :- आपका पत्र क्र. 766/क्षे.का/प्रनिबो/2025 जबलपुर दिनांक 29.08.2025.

उपरोक्त संदर्भित पत्र के माध्यम से आपके द्वारा माननीय राष्ट्रीय अधिकरण प्रकरण क्र. 223/2025 के संबंध में परित आदेश दिनांक 14.07.2025 के संदर्भ में तीन बिन्दुओं पर स्पष्टीकरण चाहा गया है।

कृपया सूचनार्थ की उपरोक्त तीनों बिन्दुओं की जानकारी नगर निगम जबलपुर से संबंधित न होकर म.प्र. राज्य लोक निर्माण विभाग से संबंधित है। अतः कृपया उक्त जानकारी म.प्र. लोक निर्माण विभाग से लिया जाना उचित होगा।

अधीक्षण यंत्री
नगर निगम जबलपुर

पृ. क्र./Sewer/2025-26/.............. जबलपुर दिनॉक / /2025

प्रतिलिपि,

1.मुख्य अभियंता, लोक निर्माण विभाग, जबलपुर की ओर सूचनार्थ।
2.कार्यपालन यंत्री, लोक निर्माण विभाग, जबलपुर की ओर आवश्यक कार्यवाही हेतु सूचनार्थ।

अधीक्षण यंत्री
नगर निगम जबलपुर

VAKALATNAMA
[Rule 4(1) of the Rules framed under Advocates Act, 1961]

BEFORE THE NATIONAL GREEN TRIBUNAL
PRINCIPAL BENCH, NEW DELHI
ORIGINAL APPLICATION No. 223 OF 2025

IN THE MATTER OF:

News Item titled "यह भी अजब करोड़ के बने नाले में भरा मलबा अगल बगल से निकल रहा पानी" appearing in Dainik Bhaskar dated 25.04.2025

I Kailash Prakash soni named below do hereby appoint, engage, and authorize advocate(s) named below to appear, act and plead as aforesaid case proceedings which shall include application for restoration, setting aside of ex- party orders, corrections, modifications, review and recall of orders passed in these proceedings, in this court or any other court in which the same may be tried/ heard/proceeded and also in appellate, revisional and executing court in respect of proceedings arising from this case/ proceedings as per agreed terms and conditions and authorize him/them to sign and file pleadings, appeals, cross objections, applications, affidavit or other documents as may be deemed necessary for the proper prosecution/defence of the case in all its stages and also agree to ratify and confirm act done by him/them as if done by me.

In witness whereof i/we do hereunto set my/our hand to the presents, the contents of which have been duly understood by me at Jabalpur on 11 September 2025.

PARTICULARS OF EACH PARTY EXECUTING VAKALATNAMA

Name & Fathers Name	Registered Address	E-Mail Add & Telephone	Status in case	Signature
Shri Kailash Prakash Soni S/o late Shri Chaitram soni , Regional Officer Madhya Pradesh Pollution Control Board Regional Office, Jabalpur,	05, Vijay Nagar, Jabalpur, Madhya Pradesh	romppcbjbp@rediffmail.com	Officer-in-Charge	K.P. SONI Regional Officer M.P. Pollution Control Board Jabalpur (M.P.)

Accepted

Name & Enrollment. No.	Address/E-Mail Add.	Telephone	Full Signature
RAGHAV SHARMA D/2841/2018	Basement, B5-202, Safdarjung Enclave, New Delhi - 110029 raghav@srcolegal.in	8527066461	
JASKIRAT PAL SINGH D/3053/2021	Basement, B5-202, Safdarjung Enclave, New Delhi - 110029 jaskirat@srcolegal.in	9811667800	
PRANJAL PANDEY MP 2881-2021	advocatepranjalpandey@gmail.com	9340657120	
MOHIT BUCH MP 1305/2017	Mohitbuch22@gmail.com	9685034578	

Jaskirat Singh <jaskirat@srcolegal.in>

Advance Service of Reply filed on behalf of MP PCB in OA 223 OF 2025

1 message

Jaskirat Singh <jaskirat@srcolegal.in> Thu, Sep 11, 2025 at 9:29 PM
To: commissioner.jmc@mp.gov.in, mppcb@mp.gov.in, mscb.cpcb@nic.in, dmjabalpur@nic.in
Cc: Legal Cell <legalcell.pcb@mp.gov.in>, Raghav Sharma <raghav@srcolegal.in>, Office - SRCO <office@srcolegal.in>

ADVANCE SERVICE

Respected Sir/Ma'am,

PFA an advance copy of the Reply filed on behalf of MP PCB in OA 223 OF 2025.

You are kindly requested to acknowledge the receipt of the same.

Regards,
Adv. Jaskirat Pal Singh
(+91) 9811667800

On behalf of
Adv. Raghav Sharma
(+91) 8527066461
Retained Counsel for MP PCB

Final Reply OA 223-2025.pdf